

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/91/2024 in Company Petition IB/177/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Bank of Baroda
NAME OF THE RESPONDENT(S)	Mr. T. Subbarami Reddy
UNDER SECTION	95 of IBC

ORDER

Company Petition IB/177/2023

Present: Ld. Counsel Mr. Bendi Raviteja for the Financial Creditor.

Ld. Counsel Mr. D. Narender Naik for the Personal Guarantor.

Ld. Counsel Mr. M. Maharshi Viswaraj for the RP.

For filing rejoinder, **matter is adjourned to 29.08.2024.**

IA (IBC)/91/2024

RP Report is taken on record. Accordingly, this application is allowed and disposed of.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)